NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.A. No. 01/(MAH)/2017

CORAM:

A

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: M/s. Movaj Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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S. No.	NAME	DESIGNATION	SIGNATURE

<u>ORDER</u>

T.C.S.A. No. 01/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- Although the matter was listed for final hearing, since it is declared Holiday none present from the side of the ROC/RD.
- Adjourned to 05.01.2018 for further hearing.

Sd/-

M.K. SHRAWAT Member (Judicial)

01.12.2017 _{Nair/aah}

Member (Judicial)

Sd/-

BHASKARA PANTULA MOHAN